

suggested the desirability of setting up a Population Commission at a suitable date to assess the population problem. However, in pursuance of the views expressed on family planning in the Chapter on Health in the Second Five-Year Plan, a high power Family Planning Board has been set up to direct family planning programmes.

Shri Narayanankutty Menon: It has been reported in the Press that the hon Minister of Defence, who is also a member of the Planning Commission, said in Bombay that he was opposed to any sort of family planning whatsoever and that report has not so far been contradicted. May I know whether the views expressed by the Planning Commission has been changed?

Shri Datar: It is for the Health Ministry to consider that question.

Shri Dasappa: May I know by what ratio it is proposed to bring down this growth of population in the coming years? May I know whether the Government have got any target to achieve?

Shri Datar: I may point out to the hon. Member that the Health Ministry have appointed a board in this respect and it is for that board to consider that matter; then at a later stage, we shall come into the picture for appointing a Population Commission.

Shri C. R. Pattabhi Raman: May I know whether there has been any inspection of the various family planning centres by the Union Government or this board?

Shri Datar: I would again request the hon. Member to address the question to the Health Ministry.

Loans and Grants to Annamalai University

*1733. **Shri Kanakasabai:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Annamalai University has applied for a loan and a

grant for building hostels for students; and

(b) if so, the amount sanctioned so far by Government?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrinani): (a) Yes, Sir.

(b) No decision has been taken on these requests so far.

Andaman Education Board

*1734. **Sardar A. S. Saigal:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that it has been finally decided to affiliate the Andaman Educational Board to the Central Board of Education, Ajmer; and

(b) if so, from what date?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrinani): (a) Yes, Sir.

(b) From 1960.

सरदार अ० सिंह सहगल : क्या मैं जान सकता हूँ कि अंडमान एजुकेशन बोर्ड ने किन सिद्धान्तों पर अजमेर बोर्ड में शामिल होने का फैसला किया है और क्या उसने ऐसा वहाँ की जनता की राय के मुताबिक किया है ?

डा० का० ला० श्रीमाली : सिद्धान्त यह था कि चूंकि अजमेर बोर्ड का पुनर्संगठन किया गया है इस लिये अगर उसका उससे सम्बन्ध रहेगा तो ज्यादा लाभदायक होगा ।

श्री रघुनाथ सिंह : उससे क्या लाभ होगा यह तो समझ में नहीं आता । कलकत्ता वहाँ के बिल्कुल पास है उससे एफिलियेशन हो सकता था, मद्रास पास है उससे हो सकता था, अजमेर से क्यों एफिलियेशन किया गया ?

डा० का० ला० श्रीमाली : अजमेर में बोर्ड प्राफ सिकंडरी एजुकेशन है जिसमें